

Statement

The status of these projects is as below:—

Thein Dam Multipurpose Project: Investment approval has not yet been given by the Planning Commission, pending clarification of inter-State aspects and allocation of cost between the irrigation and power sectors. However, the State Government is proceeding with the construction of infrastructure facilities.

Ropar Thermal Power Station: Planning Commission gave investment approval to this project in July 1979. Financial provisions of Rs. 5 crores in 1979-80 and Rs. 10.5 crores in 1980-81 were made for this project in the approved annual plans of the State. According to the latest information furnished by the State Government, the first unit of this project will be commissioned during 1984-85.

2. The Sixth Five-Year Plan 1980-85 is in the process of finalisation. It is expected that substantial financial provisions will be available for these two projects in the new Plan.

Proposal to create a separate Ministry for the North East Region

869. SHRI T. ALIBA IMTI: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that there is a proposal to create a separate Ministry for the North East Region; and

(b) the main considerations which weighed with Government to create such a Ministry?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI): (a) No, Sir.

(b) Does not arise.

Projects undertaken at the Central Scientific Instruments Organisation, Chandigarh

870. SHRI HARKISHAN SINGH SURJEET: Will the PRIME MINISTER be pleased to state:

(a) the number of projects (old, new and sponsored) undertaken at the Central Scientific Instruments Organisation (CSIO), Chandigarh during the years 1977-78, 1978-79, 1979-80 and 1980-81;

(b) the number of these projects completed so far and the number of those not completed within the stipulated period and what are the reasons for their non-completion;

(c) the number of these projects which were taken by the Industry for commercial exploitation; and

(d) if the commercial exploitation did not succeed, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY AND ELECTRONICS (SHRI C. P. N. SINGH): (a) to (d) Information is being collected and will be laid on the Table of the House.

Special Audit of CSIO

871. SHRI HARKISHAN SINGH SURJEET: Will the PRIME MINISTER be pleased to state:

(a) whether an Audit Party of the Accountant General, Central Revenue (AGCR) conducted a special audit of the Central Scientific Instruments Organisation, Chandigarh, in the recent past and pointed out certain irregularities and malpractices; and

(b) the irregularities and malpractices revealed thereby and the circumstances for holding an audit by AGCR when the CSIR (parent body of CSIO) is subject to Internal Audit only?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY AND ELECTRONICS (SHRI C. P. N. SINGH): (a) No special audit of CSIO, Chandigarh, was conducted by AGCR